

Talks With Rebels in Assam

1270. SHRI O.P. KOHLI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there has been any demand recently from Assam leaders and Chief Minister of Assam to initiate talks with rebels;

(b) if so, the details thereof; and

(c) the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR): (a) and (b) The all party delegation from Assam and the Chief Minister, Assam had made a request for holding negotiations with the militants.

(c) The State Government and the Central Government have appealed to the militants to come to negotiation table

Demarcation of Indo-Bangladesh Border

1271. SHRI SANJAY DALMIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether at any places, physical separation of boundary between India and Bangladesh has not been made which is resulting in the free movement of citizens of both the countries; and

(b) if so, the action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR): (a) and (b) Physical separation by erection of barbed wire fencing has been taken up only in certain identified sensitive sectors of the border. However, there is no free movement of citizens across the border as the Border Security Force is keeping strict vigil along the entire Indo-Bangladesh border to check infiltration, exfiltration and other border crimes.

Renaming of 'Ahmedabad' as 'Karnavati'

1272. SHRIMATI ANANDIBEN JETHABHAI PATEL:
SHRI ANANTRAY DE
VSHANKER DAVE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that there is a persistent demand from the people of Gujarat to rename 'Ahmedabad' as 'Karnavati' after Karan of Mahabharat period;

(b) whether it is also a fact that the Railways have adopted 'Karnavati' for Ahmedabad and has started a train by the name 'Karnavati' on the demand of the people of Gujarat; and

(c) if so, by when Government propose to grant permission for renaming Ahmedabad as 'Karnavati'?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR): (a) to (c) A proposal for changing the name of 'Ahmedabad' to 'Karnavati' was received from the State Government of Gujarat in May 1996. The matter has been referred to the new State Government for its views.

The Railways have not adopted 'Karnavati' for 'Ahmedabad'. However, 2933/2934 Mumbai-Central Ahmedabad Express has been named as 'Karnavati Express'.

रेलगाड़ियों में लूटपाट और हत्या की वारदातें

1273. प्रो० विजय कुमार मल्होत्रा: क्या गृह मंत्री कह बताने की कृपा करेंगे कि:

(क) पिछले तीन वर्षों के दौरान रेलगाड़ियों में लूटपाट और हत्याओं की कुल कितनी वारदातें हुई हैं; और

(ख) रेलगाड़ियों में यात्रियों की सुरक्षा को सुनिश्चित करने के लिए सरकार क्या-क्या कदम उठा रही है?

गृह मंत्रालय में राज्य मंत्री (श्री मोहम्मद मकबूल दार): (क) उपलब्ध सूचना संलग्न विवरण में दी गई है (नीचे देखिए)।

(ख) रेलगाड़ियों में होने वाले अपराधों के पंजीकरण, अन्वेषण, पता लगाने तथा निवारण की जिम्मेदारी, राजकीय रेलवे पुलिस की है जोकि संबंधित राज्य सरकारों/संघ शासित क्षेत्र प्रशासनों के नियंत्रण में कार्य करती है। रेलगाड़ियों में यात्रियों की सुरक्षा सुनिश्चित करने की जिम्मेदारी भी तत्त्वतः उनकी है। तथापि केन्द्र सरकार राज्य सरकारों को उनकी पुलिस व्यवस्था के सुदृढीकरण के लिए वित्तीय सहायता उपलब्ध कराती है और परामर्श देती है।

विवरण

वर्ष 1994 से 1996 के दौरान रेलगाड़ियों में डकैती (इ) लूटपाट (लू), सैधमारी (सै) की घटनाएं।

क्रम सं०	राज्य/संघ शासित क्षेत्र	1994			1995			1996			दिपणी (1996 के आंकड़े मिलालिखित महीनों तक के हैं)
		ड०	लू०	सै०	ड०	लू०	सै०	ड०	लू०	सै०	
1.	आन्ध्र प्रदेश	2	7	0	1	9	0	1	4	0	नवम्बर
2.	अरुणाचल प्रदेश	0	0	0	0	0	0	1	0	0	सितम्बर
3.	असम	0	14	9	7	4	6	6	8	6	जून
4.	बिहार	73	68	0	35	32	1	उ०	उ०	उ०	—
5.	गोवा	0	0	0	0	0	0	0	0	0	
6.	गुजरात	6	15	0	4	13	0	6	7	0	नवम्बर
7.	हरियाणा	0	0	0	0	2	0	0	0	1	सितम्बर
8.	हिमाचल प्रदेश	0	0	0	0	0	0	0	0	0	
9.	जम्मू और कश्मीर	0	1	0	0	0	0	0	0	9	अगस्त
10.	कर्नाटक	1	32	0	14	25	0	0	20	0	सितम्बर
11.	केरल	0	1	0	0	0	0	0	1	0	नवम्बर
12.	मध्य प्रदेश	2	15	0	5	6	0	1	6	11	नवम्बर
13.	महाराष्ट्र	18	70	0	17	56	0	12	49	0	
14.	मणिपुर	0	0	0	0	0	0	0	0	0	
15.	मेघालय	0	0	0	0	0	0	0	0	0	
16.	मिजोरम	0	0	0	0	0	0	0	0	0	फरवरी
17.	नागालैंड	0	0	0	0	0	0	0	0	0	
18.	उड़ीसा	1	3	0	4	10	1	4	6	0	जुलाई

क्रम सं० राज्य/संघ शासित क्षेत्र	1994		1995		1996		टिप्पणी (1996 के आंकड़े निम्नलिखित महीनों तक के हैं)
	ड०	लू०	ड०	लू०	ड०	लू०	
19. पंजाब	0	0	0	0	0	0	जुलाई
20. राजस्थान	1	3	0	4	0	4	अक्टूबर
21. सिक्किम	0	0	0	0	0	0	नवम्बर
22. तमिलनाडु	1	4	0	8	3	4	नवम्बर
23. त्रिपुरा	0	0	0	0	0	0	
24. उत्तर प्रदेश	8	64	0	41	4	85	नवम्बर
25. पश्चिम बंगाल	37	58	0	82	0	38	सितम्बर
कुल (राज्य)	158	355	9	154	15	212	27
26. अंडमान और निकोबार दीप	0	0	0	0	0	0	नवम्बर
27. चंडीगढ़	0	0	0	0	0	0	
28. दार्जिल और नाग हवेली	0	0	0	0	0	0	
29. दमन और दीव	0	0	0	0	उ०	उ०	
30. दिल्ली	0	2	0	0	4	1	
31. लक्षद्वीप	0	0	0	0	0	0	अक्टूबर
32. पाण्डीचेरी	0	0	0	0	0	0	
कुल (संघ शासित)	0	2	0	0	4	1	0
कुल (अखिल भारत)	158	357	9	154	15	213	27